

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH
ABSTRACT

**STATE JUDICIAL SERVICE - District and Sessions Judges -
Promotions, Postings and Transfers - ORDERS - ISSUED.**

ROC.NO.3815/2015-B.SPL.

NOTIFICATION NO.850-B.SPL.

DATED:16.06.2015.

READ:

G.O.Ms.No.47, Law (L.A & J - SC.F) Dept., dated 23.04.2014.

**The High Court is pleased to order the following Promotion,
Posting and Transfer:-**

Sri M.Krishnappa, Senior Civil Judge, Hindupur, Anantapur District, who has been appointed as District Judge on temporary basis, under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007 in the G.O. read above, is transferred and posted as Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District and Sessions Judge, Nellore (post kept vacant).

- i) Sri M.Krishnappa, will immediately handover charge of his post to the Senior Civil Judge, Penukonda, and proceed to his new station. He shall take charge of his post from Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.
- ii) The Senior Civil Judge, Penukonda, will be in full additional charge of the post of Senior Civil Judge, Hindupur, until further orders.

- NOTE:**
1. Sri M.Krishnappa, who has been appointed as District Judges on temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007, vide G.O.Ms.No.47, Law (L.A & J - SC.F) Dept., dated 23.04.2014 is purely on temporary basis and shall not be regarded as member of the Cadre.
 2. The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The officer concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships for kind perusal)

3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (With a request to direct the concerned to upload the Notification in the High Court's Website)
5. The Chief Secretary to the Government of Telangana, Hyderabad
6. The Chief Secretary to the Government of Andhra Pradesh, Hyderabad
7. The Secretary to Government, Law (LA & J - SC.F) Department, Government of Telangana, Hyderabad
8. The Secretary to Government, Law (LA & J - SC.F) Department, Government of Andhra Pradesh, Hyderabad
9. The Accountant General, Andhra Pradesh, Hyderabad
10. The Director of Treasuries and Accounts, Hyderabad
11. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
12. The Member Secretary, Telangana State Legal Services Authority, City Civil Court Compound, Hyderabad.
13. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
14. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court Buildings, Hyderabad.
15. The Prl. District and Sessions Judges, Anantapur and Nellore.
16. The I Addl. District and Sessions Judge, Anantapur and Nellore.
17. The Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.
18. The Senior Civil Judge, Hindupur, Anantapur District
19. The Senior Civil Judge, Penukonda, Anantapur District
20. The District Treasury Officers, Anantapur and Nellore Districts.
21. The Sub Treasury Officer, Hindupur, Anantapur District.
22. **THE SECTION OFFICERS:-**
 - a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Judicature at Hyderabad.